

ITEM NO.101

COURT NO.6

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 356/2015

M/S. NAMDHARI SEEDS PVT.LTD.

Appellant(s)

VERSUS

C.I.T. &amp; ANR.

Respondent(s)

(AT TOP)

WITH

SLP(C) No. 4578/2015 (IV-A)  
 ( and IA No.101664/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 4583/2015 (IV-A)  
 ( and IA No.101644/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 4577/2015 (IV-A)  
 SLP(C) No. 4582/2015 (IV-A)  
 ( and IA No.101655/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 4585/2015 (IV-A)  
 ( and IA No.101658/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 7567/2015 (IV-A)  
 ( and IA No.101669/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 6463/2015 (IV-A)  
 ( and IA No.101683/2017-AMENDMENT IN CAUSE TITLE)  
 C.A. No. 1954/2015 (IV-A)  
 (OFFICE REPORT ON DEFAULT TO BE LISTED)  
 C.A. No. 389/2015 (IV-A)  
 SLP(C) No. 7566/2015 (IV-A)  
 (List alongwith C.A. No. 356 of 2017)  
 SLP(C) No. 6464/2015 (IV-A)  
 ( and IA No.106019/2017-XTRA)  
 C.A. No. 361-363/2015 (IV-A)  
 C.A. No. 357/2015 (IV-A)  
 C.A. No. 366-367/2015 (IV-A)  
 C.A. No. 358-360/2015 (IV-A)  
 C.A. No. 374-376/2015 (IV-A)  
 S.L.P. (C) ...CC No. 3547/2016 (IV-A)  
 C.A. No. 368-373/2015 (IV-A)  
 SLP(C) No. 8509/2015 (IV-A)  
 SLP(C) No. 8510/2015 (IV-A)  
 SLP(C) No. 9948/2015 (IV-A)  
 ( and IA No.101668/2017-AMENDMENT IN CAUSE TITLE)  
 S.L.P. (C) ...CC No. 3505/2016 (IV-A)  
 SLP(C) No. 7558/2015 (IV-A)  
 ( and IA No.101679/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 7557/2015 (IV-A)  
 SLP(C) No. 19939/2015 (IV-A)

S.L.P. (C) ...CC No. 3624/2016 (IV-A)  
 S.L.P. (C) ...CC No. 3789/2016 (IV-A)  
 S.L.P. (C) ...CC No. 3804/2016 (IV-A)  
 S.L.P. (C) ...CC No. 3705/2016 (IV-A)  
 S.L.P. (C) ...CC No. 3703/2016 (IV-A)  
 SLP(C) No. 9950/2015 (IV-A)  
 SLP(C) No. 9949/2015 (IV-A)  
 ( and IA No.101686/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 11727/2015 (IV-A)  
 ( and IA No.101675/2017-AMENDMENT IN CAUSE TITLE)  
 C.A. No. 377/2015 (III)  
 C.A. No. 378/2015 (III)  
 C.A. No. 379/2015 (III)  
 C.A. No. 387/2015 (III)  
 C.A. No. 388/2015 (III)  
 C.A. No. 380/2015 (III)  
 C.A. No. 381/2015 (III)  
 C.A. No. 384/2015 (III)  
 C.A. No. 386/2015 (III)  
 C.A. No. 383/2015 (III)  
 C.A. No. 382/2015 (III)  
 C.A. No. 385/2015 (III)  
 SLP(C) No. 4584/2015 (IV-A)  
 ( and IA No.101654/2017-AMENDMENT IN CAUSE TITLE)  
 SLP(C) No. 4579/2015 (IV-A)  
 ( and IA No.101667/2017-AMENDMENT IN CAUSE TITLE)

Date : 20-02-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI  
 HON'BLE MR. JUSTICE ASHOK BHUSHAN

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UPON hearing the counsel the Court made the following  
O R D E R

Not in this week.

(ASHWANI THAKUR)  
COURT MASTER (SH)

(MALA KUMARI SHARMA)  
COURT MASTER